

आयकर अपीलीय अधिकरण “ई” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“E” BENCH, MUMBAI

माननीय श्री छल्ला नागेन्द्र प्रसाद, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI C.N. PRASAD, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.2747/Mum/2017
(निर्धारण वर्ष / Assessment Years: 2011-12)

M/s Sapphire Land Dev. Pvt. Ltd. 203, Capri Anant Kanekar Marg Bandra (E), Mumbai – 400051	बनाम/ Vs.	DCIT-Cir. 5(4) Mumbai
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAACS-7785-H		
(अपीलार्थी/Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Email dated 25/12/2020
Revenue by	:	Shri T.S.Khalsa-Ld. Sr. DR
सुनवाई की तारीख/ Date of Hearing	:	28/12/2020
घोषणा की तारीख / Date of Pronouncement	:	28/12/2020

आदेश / ORDER

PER MANOJ KUMAR AGGARWAL (AM)

1. Aforesaid appeal by assessee for Assessment Year 2011-12 contest the order of learned first appellate authority on certain grounds of appeal.
2. The Ld. AR, has sent an email on 25/12/2020 stating that the assessee has already opted for *Vivad Se Vishwas Scheme (VVS Scheme)* for this year and filed requisite declaration. Accordingly, the appeal is being withdrawn. The Ld. DR did not object to the same.

3. Accordingly, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
4. The appeal stand dismissed as withdrawn.

Order pronounced on 28th December, 2020.

Sd/-

(C.N.Prasad)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 28/12/2020
Sr.PS, Sudip Sarkar

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**